



Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K Srinagar/Jammu

Notification

Jammu, the 6th March, 2017

SRO 93 :-In exercise of the powers conferred by sub-section (1) of section 9 of the Maneuvers, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby declare the area measuring 4,80,000 Kanals situated at Mandalthang, Shayok under Khasra No. 1803 located in Durbuk Sub Division, District Leh, as an area for purposes of the said sub-section for a period of 05 years from the date of publication of this notification in the Government Gazette.

By Order of the Government of Jammu and Kashmir.

Sd/-

(R.K Goyal)IAS

Principal Secretary to Government
Home Department

No. Home/Land-Acq/27/2016

Dated: 06.03.2017

Copy to the:

1. Chief Executive Councilor/Chairman, Ladakh Autonomous Hill Development Council, Leh.
2. Chief Secretary, J&K, Civil Secretariat, Jammu.
3. Principal Secretary to Hon'ble Chief Minister.
4. Divisional Commissioner, Kashmir.
5. Commissioner/Secretary to Government, Revenue Department.
6. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
7. Deputy Commissioner, Leh.
8. Principal Director, Defence Estates, Northern Command
9. Joint Director Information, Srinagar with the request to publish the notice in at least two leading local daily news papers.
10. HQ Northern Command C/o 56 APO.
11. Defence Estates Officer, Leh.
12. General Manager, Ranbir Government Press, Srinagar for publication.
13. Private Secretary to Principal Secretary, Home Department.
14. Incharge Website Home Department/GAD.
15. Stock File.

(Mushtaq Ahmad)KAS

Deputy Secretary to Government
Home Department

(Handwritten signature and date)
6.3.2017
(Handwritten signature and date)
6/3